Emu N. R. MALKANI: Which is mere important?

DR. K. L. SHRIMALI: They are equally important—to provide employment for all educated people who are unemployed and also to provide education facilities where such facilities do not exist.

SHRI DEOKINANDAN NARAYAN: May r know if the need of the States is going to be decided by the unemployment prevailing in the States or by the number of boys not going to schools?

DR. K. L. SHRIMALI: The information is contained in the statement and the hon. Member may study it.

SHRI DEOKINANDAN NARAYAN: May I know what share of the expenditure is going to be borne by the Central Government? Is it going to be different from State to State or is it going to be uniform?

DR. K. L. SHRIMALI: All the information is contained in the statement.

SHRIMATI SAVITRY DEVI NIGAM: May 1 know, Sir, if any training will be given to these 60,000 teachers and they will be given employment immediately after training?

DR. K. L. SHRIMALI: There is provision for arranging training course.

PANDIT S. S. N. TANKHA: What is the criterion by which the allocations have been made from State to State? Is it according to the population of the State or according to the backwardness of education in those States?

DR. K. L. SHRIMALI: According to backwardness. The information is given in the statement

DR. RAGHUBIR SINH: May I know, Sir, whether the State Governments have been consulted in this

respect and whether their willing agreement to this has been received?

DR. K. L. SHRIMALI: The State Governments have always welcomed such proposals. Because we give cent per cent grants to them, no State Government will, I think, object to this measure.

FREQUENT TRANSFERS AFFECTING EDUCA-TION OF CHILDREN OF GOVERNMENT SERVANTS

•46. SHRI J. H. JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has been brought to the notice of Government that education of the children of Government servants suffers on account of their frequent transfers;

(b) whether it has also been brought to their notice that on account of such transfers the language question becomes a great handicap in the progress of their children and very often hampers their career; and

(c) if the answers to parts (a) and (b) above in the affirmative, what steps Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHOT B. N. DATAR): (a) NO.

(b) No.

(c) Does not arise.

SHRI J. H. JOSHI: May I know tt the transfers take place at the end of three years; and may I know if the Government maintains a list of those Government servants whose transfer takes place before one year of placement? Also, may I know if such transfers take place only if there are strong reasons for that and if that is in the interest of the Government?

SHRI B. N. DATAR: The latter statement is correct. Only when

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there are strong reasons are the transfers made."

SHRI J. H. JOSHI: Do the Government feel the necessity of setting up any educational institutions, at least one in each State, with residential accommodation for the children of such servants, so that their studies may not suffer?

SHRI B. N. DATAR: Government are not aware of any need for such schools, at least till now.

DR. SHRIMATI SEETA PARMA-NAND: May I know, Sir, whether such transfers take place at the beginning of the academic year, wherever possible, and whether adequate notice is given to such persons that they will be transferred at the beginning of the school academic year?

SHRI B. N. DATAR: Generally they do take place before the beginning of the academic year, but sometimes transfers have to be made in the interests of the State at other times also.

ROYALTY ON QUARTZ SAND

*47. SHRI N. C. SEKHAR: Will th/» Minister of STEEL, MINES AND FUEL, be pleased to state:

(a) whether the Government of Kerala has represented to the Government of India that the royalty for quartz sand used for industrial purposes be fixed at Rs. 2-50 per ton; and

(b) if so, whether Government have taken any decision on the request?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVTYA) : (a) Yes, Sir. At the last meeting of the Mineral Advisory Board held at Hyderabad in May 1958, the representative of the Kerala Government had suggested that the royalty on quartz sand used for industrial purposes be fixed at the minimum rate of Rs. 2 50 per ton.

to Questions

(b) No. -The matter is still under consideration.

SHRI N. C. SEKHAR: May I know the quantity of quartz sand being used for industrial purposes and the present rate now being paid for this sand?

SHRI K. D. MALAVIYA: I am sorry I have not got the answer here ready with me with regard to the quantity.

SHRI V. PRASAD RAO: The present rate is eight annas. But anyway, has it been brought to the notice of the Government that at the present rate the manufacturers who are using the quartz sand are making enormous profits, and that is the reason and the basis of the Kerala Government's representation?

SHRI K. D. MALAVIYA: The whole question is being examined. *Prifna facie*, I feel personally that perhaps there may be some scope for some increase in this royalty.

SHRI AMOLAKH CHAND: May I know the present rate of royalty?

SHRI K. D. MALAVIYA: Eight annas per ton, I think, subject to correction.

SHRI N. C. SEKHAR: Since the Kerala Government has made this representation before the Central Government, will they actively consider this question and take an early decision?

SHRI K. D. MALAVIYA: I have said that the whole question is being examined and we have also noted the fact which was represented by the Kerala Government representative that their income has gone down on account of this new formula being accepted by the Government.

MR. CHAIRMAN: He knows that ft is being examined. He wants to know whether it is being actively-examined. That is what he asks.